

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5493
ANSWERED ON:29.04.2003
CLOSURE OF UNITS OF HFCL AND FCI
SUNIL KHAN

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the employees of Durgapur unit have to vacate the quarters forthwith whereas the Government declared that they can avail the quarters upto April, 2003;
- (b) if so, the facts thereof;
- (c) whether the basic amenities like school, hospitals, electricity, water will be provided upto April, 2003;
- (d) if so, the details thereof;
- (e) whether it is a fact that the Government are considering the proposal for releasing 50% of ex-gratia and leave salary dues to the ex-employees of Hindustan Fertilizer Corporation Limited released recently on VSS and retaining the quarters as have been done in case of ex-employees of M/s. Fertilizer Corporation of India;
- (f) whether the Government communicated the aforesaid decision to the HFCL for its implementation;
- (g) if so, the details thereof; and
- (h) if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHHATTRA PAL SINGH)

(a) & (b) : No, Sir.

(c) & (d) : Yes, Sir. The schools and dispensaries at reduced scales have been continued till the end of the current academic session. Although the ex-employees retaining the company quarters till the end of the academic session were to make their own arrangements for power and water supply through State Electricity/Water Boards etc., the existing arrangements have been continued till April 30, 2003.

(e) to (h) : Yes, Sir. The Government has communicated the decision to HFC on 24.4.2003 to release 50% of ex-gratia to the workmen category after observing prescribed formalities.